CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL KENDRIYA SADAN 6th and 7th FLOOR, 34 MG MARG, CIVIL LINES, ALLAHABAD-211001 SINGLE MEMBER BENCH MATTERS SUPPLEMENTARY CAUSE LIST

	SCITE	WIENTINKT CHUBE	<u> LIDI</u>	
Court No. :1			Dated :29-05-2024 Day: Wednesday Time : 10:30 AM	
CORAM: HON'BLE SH. SAN		JIV SRIVASTAVA,MEMBER (TECHNICAL)		
APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
	REGULAR MA	TTERS		
ST/70178/2021	MS UTTAR PRADESH RAJYA NIRMAN SAKHARI SANGH	CGST & CE KANPUR	NISHANT MISHRA, ADV/DR	Adj. From 27.05.2024
E/70708/2021	MS BABA VISHWANATH FOODS	CGST & CE KANPUR	NISHANT MISHRA, ADV/DR	Adj. From 27.05.2024
ified by			Sd/.	
	RAM: APPEAL NO. ST/70178/2021 E/70708/2021	RAM: HON'BLE SH. SAN APPEAL APPELLANT REGULAR MA ST/70178/2021 MS UTTAR PRADESH RAJYA NIRMAN SAKHARI SANGH E/70708/2021 MS BABA VISHWANATH FOODS	RAM: HON'BLE SH. SANJIV SRIVASTAV APPEAL APPELLANT RESPONDENT REGULAR MATTERS ST/70178/2021 MS UTTAR PRADESH RAJYA NIRMAN SAKHARI SANGH E/70708/2021 MS BABA VISHWANATH FOODS WISHWANATH FOODS CGST & CE KANPUR CGST & CE KANPUR	RAM: HON'BLE SH. SANJIV SRIVASTAVA, MEMBER (TECHINA APPEAL NO. REGULAR MATTERS MS UTTAR PRADESH RAJYA NIRMAN SAKHARI SANGH E/70708/2021 MS BABA VISHWANATH FOODS MS BABA VISHWANATH FOODS CGST & CE KANPUR NISHANT MISHRA, ADV/DR NISHANT MISHRA, ADV/DR

CESTAT, Allahabad